

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 228 OF 2017 &
IA NO. 328 OF 2017

Dated: 06th March, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Kamachi Industries Ltd.	...	Appellant(s)
Vs.		
Tamil Nadu Generation & Distribution Co. Ltd. & Anr.	Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. S. Valliyangam
Ms. S. Amali for R-1

Mr. Sethuramalingam for R-2

ORDER

Heard Ms. Swapna Seshadri, learned counsel for Appellant and Mr. S. Vallinayagam, learned counsel for Respondent No.1 for quite some time.

List the matter for further hearing on **13-3-2019**. Meanwhile, learned counsel for parties may file written arguments with advance copy to the other side.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

tpd/pk